

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 913/2016

HEMUDAN NANBHA GADHVI

Appellant(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

Date : 28-09-2018 This appeal was called on for
pronouncement of judgment today.

For Appellant(s) Mr. Purvish Jitendra Malkan, AOR
Ms. Dharita Purvish Malkan, Adv.
Ms. Deepa Gorasia, Adv.
Ms. Khushboo Malkan, Adv.
Mr. Alok Kumar, Adv.
Mr. Bhaskar Singh, Adv.

For Respondent(s) Ms. Hemantika Wahi, AOR
Ms. Jesal Wahi, Adv.
Ms. Mamta Singh, Adv.

Hon'ble Mr. Justice Navin Sinha pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Ranjan Gogoi, His Lordship and Hon'ble Mr. Justice K.M. Joseph.

The appeal is dismissed in terms of the signed reportable judgment.

In view of the above, pending application(s), if any, shall also stand disposed of.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file.)

